



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu

NOTIFICATION

Jammu, the 8th, February , 2019

SRO 106 :-Whereas, Police Station Khanyar received a written docket from ASI Ab. Majeed PID No. 3091/S camp Sumkachbal Chowk Khanyar to the effect that he along with nafri of P/S and troops of CRPF were deployed at Sumkachabal Chowk Khanyar for law and order/curfew duties in connection with Eid Ul Azha in view of Hartal call given by Separatists. In the meanwhile a mob leads by 1. Naseer Ah. Malik S/O Gh. Ahmad Malik R/O Mashalli Mohalla Islamia College, Srinagar 2. Riyaz Ahmad Bhat S/O Gh. Mohammad Bhat R/O Mashalli Mohalla Kawdara, 3. Adil Farooq S/O Farooq Ahmad R/O Nallabal Nowshera Srinagar 4. Jehangir Ali Hafiz S/o Ghulam Qadir @ Jana Auto R/o Doulatabad Khanyar Srinagar 05. Suhail Nazir Bhat S/o Nazir Ahmad Bhat R/o Rangpora Zakoora Srinagar came out from lanes and by-lanes carrying stones and bricks and waving Pakistani Flags and raising anti national slogans assembled at Sumkachbal Chowk Khanyar and turned violent who were advised to disperse but did not took any note and pelted heavily upon deployed police/CRPF troops with intention to cause injuries and to restrain them to perform their lawful duties. That three accused persons namely. Naseer Ah. Malik S/O Gh. Ahmad Malik R/O Mashalli Mohalla Islamia College, Srinagar 2. Riyaz Ahmad Bhat S/O Gh. Mohammad Bhat R/O Mashalli Mohalla Kawdara, 3. Adil Farooq S/O Farooq Ahmad R/O Nallabal Nowshera Srinagar were apprehended on spot carrying Pakistani flags and the unruly mob was dispersed by using mild lathi charge and munitions etc;and

2. Whereas, a case FIR No. 67/2016 U/S 148,149,336,152,353 RPC, 13 Unlawful Activities (Prevention) Act 1967 was registered in Police Station Khanyar and investigation was taken up ; and

Abhi

